2088

Table of the Rajya Sabha. [See Appendix VIII, Annexure No. 84.]

DR. R. P. DUBE: Will the hon. Minister please give the reason why the output per worker in Government collieries was less in the year 1950?

SHRI K. C. REDDY: In 1950 there was a large number of surplus labour in the railway collieries. It has been gradually brought down in the previous three years. That is one of the reasons why the output has gone up.

LOANS FOR DISPLACED PERSONS

†*325. SHRIMATI SAVITRY NIGAM: Will the Minister for REHABILITATION be pleased to state the amount of loans proposed to be given to the displaced persons in 1954-55?

DEPUTY MINISTER FOR REHABILITATION (SHRI K. BHONSLE): Rs. 1324.64 lakhs.

श्रीमती सावित्री निगम : क्या में जान सकती हूं कि इस जाण में से कितनी रकम दिल्ली स्टंट को दी गई हैं?

श्री जें के भोंसले : अभी हाल तो दिल्ली स्टेट गवर्नमेन्ट को ४०,००० रू० दिया गया है।

श्रीमती सावित्री निगम : क्या दिल्ली के विस्थापितों की तरफ से कोई एंसी शिकायत पेश हुई है कि यह जाण की रकम उन्हें बहुत देर में दी गई हैं?

श्री जे क को भोंसले : नहीं । अभी तक कोर्ड शिकायत नहीं आर्ड हैं।

†Original notice in Hindi as below:-

विस्थापितों को ऋण

*२२४. श्रीमती सावित्री निगम : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि सन् १६४४-४४ में विस्थापितों को कितनी रकम जाण के रूप में देने का विचार हैं ?

श्री कृष्णकान्त व्यास : क्या में जान सकता हुं कि सन् १६४२-४३ में जो रकम दी गई थी वह इस रकम से कम है या ज्यादा ?

श्री जे0 के0 भोंसले : यह रकम ४०,००० रू० की सिर्फ छः महीने के लिए मंजूर हुई हैं।

The Question Mr. CHAIRMAN: hour is over.

12 NOON.

WRITTEN ANSWERS TO QUESTIONS

DIRECT TAKS ON SOUTH AFRICAN
INDIANS ISSUE

*306. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased state:

- (a) whether Government have been asked by the United Nations General Assembly to start direct negotiations with the South African Government on the question relating to the treatment of South African Indians; and
- (b) if so, whether Government have taken any action in the matter?

THE DEPUTY MINISTER FOR EX-TERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) Yes.

(b) Our Permanent Representative at the U.N. has been asked to take up the matter with the Permanent Representative of the Government of the Union of South Africa in consultation with the Permanent Representative of the Government of Pakistan.

COAL EXPORT COMMITTEE'S REPORT

*314. SHRI N. PRASADARAO: the Minister for Production pleased to state:

- (a) whether the Committee to advise on the measures to be adopted for increasing coal exports has submitted its report;
- (b) if so, what are its recommendations; and